

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
IB-2238/ND/2019

IN THE MATTER OF:

Trectebel Engineering Pvt Ltd

....Applicant

Vs.

Warora-Kurnool Transmission Ltd

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

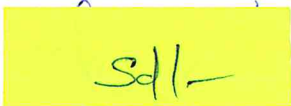
PRESENT:


For the Applicant :

For the Respondent :

ORDER

It has been pointed out that the matter has already been fixed for 15.11.2019 vide order dated 21.10.2019. Accordingly, put up on appropriate date.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

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